is two-fold. One is there Secretariat may not kindly do such a thing without talking to the Member him-The P.S of a Member is toself tally unable to decide and he gets brow-beaten. My second submission is, as you mentioned in the House, and the hon. Prime Minister is present here, there have been several instances during the last few months when Minister's replies are so grossly inadequate, and many a time, a statement is laid on the Table of the House which every Member in the House does not have before him. fore, my submission is that it must be read out and the reply should be full and adequate. You had similarly directed the Minister for Transport. So this may be Surface done. And if you say so, we will keep it for the next first available day as Question No. 1.

MR. CHAIRMAN: We will do that.

SHRI G. G. SWELL: I need your guidance. I was told just now that the Member had gone to the Ministry and asked for a change. Is that a new practice? After we put the question, we never do that and we never go to the Minister and ask for a change of the question. Is that a practice Can it be done?

SHRI VIREN J. SHAH: I have denied it. I totally deny it.

SHRI G. G. SWELL: The very fact that this has been mentioned that a Member had gone to the Minister and requested for a change is the point on which I want to know whether this is the practice.

MR. CHAIRMAN: I agree with you that it should not be the practice; it should not be made into a practice. Shall we now go to the next question? Question No. 142.

Implementation of "food for work" programme under JRY

*142. SHRIMATI KAMLA SINHA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the food for work programme under the Jawahar Rozgar Yojna is not being effectively implemented, as States are lifting less foodgrains under the programme; and
- (b) if so, what steps Government propose to take to ensure effective and adequate implementation of this programme?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR): (a) and (b) A Statement is laid on the Table of the House.

Statement

Implementation of 'Food for work
Programme' under JRY

In the year 1989-90, when the Jawahar Rozgar Yojana was started, distribution of foodgrains as part of the wages to the workers engaged in JRY works was made optional, at the request of the States. Accordingly, 18 States UTs did not opt for distribution of foodgrains JRY. Only the remaining States UTs lifted and supplied foodgrains under JRY. However, in June 1992 Government of India reviewed the position keeping in view the need to improve the nutritional standards of the workers engaged under JRY & their families and it was decided that distribution of 2 kgs of food-grains per manday generated under JRY bo made compulsory. The State Governments/Union Territories take necessary administrative action only thereafter in 1992-93 for distribution of foodgrains as part of the wages under JRY. It is expected that the quantity of foodgrains lifted and utilised will increased sub-stantially during the current year.

The Ministry of Rural Development is constantly monitoring the distribution of foodgrains under JRY in the States in coordination with the Ministry of Food and the Ministry of Civil Supplies. To ensure that

the foodgrains are distributed as part of wages to the workers engaged under the Yajana Ministry of Rural Development is also constantly impressing upon the State GovTnment/Union Territories distribute to foodgrains on compulsory basis National Workshop, of the the four District Project Directors of the Agencies Rural Development (ZPs), Parishads (DRDAS)/Zila who are implementing the rural employment programmes at the district levels, held in June-July, 1993, these implementing agencies have been asked to gear up administration utilise foodgrains under the to scheme

SHRIMATI KAMLA SINHA: don't know what to say. The Minister in his reply has given all the facts excluding an answer to my question. If you look at the question, I have asked: "whether it is a fact that the food for work programme under the Jawahar Rozgar Yojana is not being effectively implemented, States are lifting less foodgrains under the programme, and (b) so, what steps Government propose to take to ensure effective and adequate implementation of this programme?" The Government answered the second part and not the first part. However, since have called my name. I will ask my question.

SHRI VIREN J. SHAH Why is the first part not replied?

SHRIMATI KAMLA SINHA: I would like to know from the Minister as to why it has happened.

SHRI VIREN J. SHAH; Why has the first part of the question not been replied? Will the Minister clarify it?

MR. CHAIRMAN: You ask your supplementary and the Minister will reply along with it.

SHRIMATI KAMLA SINHA: The Minister has not replied to the first part of my question. (Interruptions)

MR. CHAIRMAN: Would you like to add anything, Mr. Minister? (Interruptions)

SHRI VIREN J. SHAH: This is a clear evidence right now how Minlisters avoid giving replies by making a mockery of the Question Hour. (Interruptions)

MR. CHAIRMAN: Mrs. Sinha, please ask your question.

SHRIMATI KAMLA SINHA: Sir, let him first answer the first part of my question.

SHRI RAMESHWAR THAKUR: Sir, I have explained it. The first paragraph of the statement laid on the Table of the House refers to it. I have already given the complete details. The Jawahar Rozgar Yojana was started in the year 1989-90. The hon Member had asked...

SHRIMATI KAMLA SINHA: Mr. Chairman, Sir, I seek your protection.

MR. CHAIRMAN: Let the Minister reply. Please sit down. We cannot have a conversation like this. Let the Minister reply first. Then, I will allow you.

SHRI RAMESHWAR THAKUR: I have said that distribution of foodgrains as part of the wages under the Jawahar Rozgar Yojana made optional in the year 1989-90. Then, even after it was made optional 18 States Union Territories did not but for distribution of foodgrains. Rest of the States had agreed. However, from June, 1992. we have made it mandatory, keeping in view that need to improve the nutritional standards of the working people in the rural areas. It has been made mandatory and we have been giving 2 kg. of foodgrains per manday. The State Governments Union Territories, were able to take necessary administrative action only thereafter. As I said, it was made mandatory only in June, 1992. Then, there was the rainy season. Thereafter, the State Governments took some administrative steps. As a result of this, the lifting in the year 1992-93 was not uniform. In fact, all the data is available. If the hon. Member want the State-wise figures, I can give

Then, Sir, there are two-three basic things which I would like to mention, in this connection, for the hon. Member to understand. Now, there are three categories of States. There are some States which are regularly lifting These are: Jammu and Kashmir, Karnataka, Kerala, Madhya Pradesh, Manipur, Orissa, Rajasthan, Tripura, West Bengal, and the Union Territories of Andaman and Nicobar Islands, Daman and Diu and Pondicherry. Then, there are other States where food is surplus. These are: Punjab, Haryana and West U. P. They are slightly reluctant. They have certain difficulties in regard to distribution of foodgrains and therefore they have not been lifting so far much. Even these States have started lifting during the current year. Then, case of the North-Eastern States, they have some difficulty in regard to transporting small quantities of foodgrains. They say that they have some local rice available and that, therefore, they able manage it The to Ministers and the concerned Ministers of these States had explained their difficulties. Then, there are the States in the South like Tamil Nadu and Andhra Pradesh. They are givinp foodgrains to all those persons who are entitled to it under the public distribution system. They are finding it difficult to give it at the price, at the issue price, at which we are giving. They are giving rice at a cheaper rate to these persons.

These are some of the practical difficulties. These are the difficulties faced by the States. We have had a meeting of all the Secretaries recently. It has been impressed upon them that foodgrains should be lifted regularly and that it was a mandatory provision. We have impressed upon them that it was meant for the rural people, that 2 kg of foodgrains per manday should be given as a part of the wages. As I said in the current year, there has been an encouraging response and we find from the figures of foodgrains lifted like Madhya Pradesh, by States Kerala West Bengal Orissa, Rajasthan and Gujarat, that they have already...(Interruptions)

SHRI M. A. BABY: The answer is interminable.

SHRI RAMESHWAR THAKUR: These are the difficulties being faced in different parts of the country in different ways. But it is a mandatory which is being implemented.

In regard to the second part of the question, I have explained what steps we are taking.

MR. CHAIRMAN: The Minister has replied in great detail. Now, Mrs. Sinha, your second supplementary please.

SHRI M. A. BABY: No supplementary (Interruptions)

मौलाना श्रोबदुल्ला खान श्राजमी : काम के बदले श्रामा हो गया श्रीर सवाल के बदले जवाब हो गया।

مولانا عبیدائل فال اعظی کام کے مدال اور اور موال کے بدے ہوات

SHRIMATI KAMLA SINHA: Sur, I have not asked even my first supplementary.

MR. CHAIRMAN: No. Second supplementary please.

SHRIMATI KAMLA SINHA: No, Sir. I have not asked my first supprementary itself.

MR. CHAIRMAN: I do not accept that. The Minister's statement does contain the answer to your question. The reason why there was a fail in the office of foodgrains has been explained very well by the Minister in his statement. I do not accept your stand. Therefore, please ask your second supplementary.

SHRIMATI KAMLA SINHA: I may be anowed to ask my first supprementary.

He has read out a detailed reply. As far as my knowledge goes, this 'rood for work' programme was first started in 1977 under the Janata Party's rule, Morarji Bhai's rule. Originally it was part of Antyodaya programme, Antyodaya is unto the last, which was Gandhiji's dream. a part of that pro-This was gramme and now its name has been changed to Jawahar Rozgar Yojana. We have no objection to that, The hon. Minister has stated that mandays, employment generation and purchasing power in the rural areas will be increased by this programme. I would like to know how many mandays' work has been generated in the rural areas as against the target and whether any emphasis is being given to the flood-affected and the drought-affected areas in the country.

This is my first supplementary.

MR. CHAIRMAN: No, no, I cannot allow you a second supplementary. There are other questions and other Members who want to make use of this Questiin Hour, I just cannot allow.

SHRI HAMESHWAR THAKUR The Jawahar Rozgar Jojna is being unformly implemented in over 2,20,000 panchayats and 5,78,000 villages. This is a Centrally-sponsored siheme. We contributt 80 per cent and 20 per cent is contributed by States. This 2 kilogram of foodgrains is a part of the Jawahar Rozgar Yojna.

So far as drought and flood affected areas are concerned, there are guidelines for rural construction They are utilising these funds. Rather they are supposed to utilist these funds and even the additional funds granted by the Prime Minister to different State administrations. The additional fund given to different State administrations who suffered drought last year floods this year, the Calamity Relief Fund, they are all part of the Jawahar Rozgar Yojna fund. Additional funds have been provided, additional foodgrains have been provided and in the rural areas they can utilise this fund. More specifically. State Governments have been advised to utilise as much foodgrains and additional funds as possible for he affected areas.

SHRI VIREN J. SHAH: What is the target and what has been achievet? That is the main part of the question.

SHRI RAMESHWAR THAKUR: In 1992-93 the target was 753 million mandays. We have achieved 781.8 million mandays. We have got the State-wise details. If the hon. Member wants, I can read out the whole statement.

MR. CHAIRMAN: No, you please send the details.

श्री दिलीप सिंह जुदेव : सभापतिजी, जवाहर रोजगार योजना का एक श्रांकलन पिछले दिनों योजना श्रायोग द्वारा किया गया था श्रौर उसमें कुछ खामियां पाई गई षीं। मैं मन्त्री महोदय से ब्रापके भाष्यम से यह जानना चाहूंगा कि इन खामियों को दूर करने के लिए क्या-क्या उपाध किए जा रहे हैं?

श्री रामेश्वर ठाकुर : सभापति जी, योजना आयोग के द्वारा जो योजना क्षेत्रों में चल रही है जवाहर रोजगार योजना में हम लोग केन्द्र सरकार की ग्रोर से भी भ्रौर राज्य सरकार की म्रोर से भी रेगलर मोनिटरिंग सिस्टम जारी किए हैं। जो खामियां हमारे पास ब्राती है उन्हें हम राज्य सरकार को सूचित करते हैं और उनसे ग्रनुरोध करते हैं, उनसे अंप्लास की रिपोर्ट सूते हैं कि उन ब्रुटियों की पूर्ति हो गई श्रौर श्रागे उस तरह की तृटियां नहीं हों। इसके अतिरिक्त 32 प्रतिष्ठित देश की ऐसी संस्थायें हैं. मान्य संस्थायें हैं, जो विभिन्न राज्यों में हमारी योजनायें चल रही हैं उनके इवेल्यमन के लिए. उसके मुल्यांकन के लिए विभिन्न राज्यों में ग्राती हैं ग्रौर हर 6 महीने में ग्रपनी रिपोर्ट देती हैं। वह जो वृटिया बताई हैं (व्यवधान)

SHRI PRAMOD MAHAJAN: What is the reply, Sir? He is asking about the Planning Commission. The Planning Commission has raised a debate on the Jawahar Rozgar Yojna, What is your Government doing? You are saying something else. You are not understanding this. He talked about the Planning Commission. What about the Planning Commission?.. (Interruptions) ...

SHRI RAMESHWAR THAKUR: I was speaking...(Interruptions... From different parts of the country, about programme efficiency, I take all representative cases.

SHRI PRAMOD MAHAJAN: Are you aware of the Planning Commission's report on the Jawahar Rozgar Yojana? That is only question ... (Interrruptions)...

SHRI RAMESHWAR THAKUR: I will check up and submit separately.

MR. CHAIRMAN: Have you got the answer? (Interruptions)...

SHRI RAMESHWAR THAKUR: In recent times we have not received any such report, but I will check up. If it is at earlier report... (Interruptions)...

Sirki PRAMOD MAHAJAN: My point is, the Member is repeatedly asking about the Planing Commission's major report on Jawahar Rozgar Yojana, and the Minister is not aware of any such report... (Interruptions)...

SHRI RAMESHWAR THAKUR: The Planning Commission had made a quick evaluation of the programmes and they had suggested generation of more mandays in the village areas.

SHRI PRAMOD MAHAJAN: They do not agree with your figures...(Interruptions)...

SHRI RAMESHWAR THAKUR: We have kept higher targets. In the current year it is about 1.000 million man-days and we are trying to implement that effectively, with the help and cooperation of the State Governments. But what I was trying to mention is that apart from this we are having concurrent evaluation as well as a concurrent monitoring system, which is a new one ad which has been introduced during the year 1992-93. They are being implemented in all the States even more effectively. That is what I was submitting.

श्री सुरेश पचौरी: माननीय स्सभापति जी, मैं माननीय मंत्री जी से यह जानना चाहूगा कि गत तीन वर्षों में मध्य प्रदेश के लिए कितने श्रनाज ग्रावंटन का लक्ष्य था ग्रौर कितना उठाया गया श्रौर कम उठाया गया तो इसके क्या कारण थे? साथ ही पिछले दिनों माननीय प्रधान मंत्री जी से मध्य प्रदेश के संसद सदस्यों का एक प्रतिनिधि मंडल मिला था, जिसने यह शिकायत की थी कि जवाहर रोजगार योजना के अंतर्गत जो राशि मध्य प्रदेश को दी गई है उसको किसी ग्रौर मद में खर्च किया जा रहा है, तो उस संबंध में माननीय मंत्री जी ने क्या कार्यवाही की है ? क्या कारण है कि गत 3 वर्ष में जवाहर रोजगार योजना के श्रंतर्गेत जो राणि का श्राबंटन है उस श्रावन में लगातार कमी हो रही है? उसके क्या कारण हैं माननीय मंत्री जी बताने की कृपा करें।

श्री रामेश्वर ठाकुर : सभापति जी, मध्यप्रदेश को 1989-90 में 1,59,474 मीट्रिक टन श्रनाज रिलीज किए गए थ, दिए गए थे। वर्ष 1990-91 में श्रीर 1991-92 में वहां की राज्य सरकार की रिपोर्ट के मुताबिक उन्होंने कोई श्रनरज लिफ्ट नहीं किया। वर्ष 1992-93 में 68,729 टन श्रनाज उठाया श्रीर तभी 1993-94 में ... (श्र्यवधान)...

श्री सुरेश पचीरी: लक्ष्य कितना था ग्रीर उठाया कितना था मध्यप्रदेश ने?

श्री रामेश्वर ठाकुर: 1,14,100 टन का लक्ष्य था, वर्ष 1992-93 में केवल 68 हजार टन श्रनाज उन्होंने उठाया। वर्ष 1993-94 में लक्ष्य रखा गया 1,84,500 टन श्रौर श्रभी जून तक उन्होंने लिएट किया है 19,393 टन।

श्री सुरेश पचौरी: माननीय सभापति जी, मेरे दूसरे प्रश्न के दूसरे भाग का उत्तर नहीं भ्राया कि माननीय प्रधान मंत्री से मध्यप्रदेश के संसद सदस्यों ने यह शिकायत की थी कि जवाहर रोजगार योजना के श्रंतर्गत जो राशि यहां से प्रदान की गई है उस राणि को किसी श्रौर मद में खर्च किया गया है। इस बंध में सरकार ने क्या कार्यवाही की है एक बात श्रीर दूसरे पिछले तीन वर्षों में जवाहर रोजगार योजना के श्रतर्गत केन्द्र श्रौर राज्य में राशि के ग्राबटन का रेशियो 80 ग्रौर 20 का है, उसमें लगातार कमी हो रही है तो इस कमी के क्या कारण हैं?... (व्यवधान)...मैं सभापति जी को सा-बोधित कर रहा हूं।

DR. JINENDRA KUMAR JAIN:*

SHRI SURESH PACHOURI:*

MR. CHAIRMAN: Please sit down.

Hon, Minister, please answer.

DR. JINENDRA KUMAR JAIN:*

MR. CHAIRMAN: That is for me to decide. You please sit down

SHRI SURESH PACHOURI: *

SHRI RAMDAS AGARWAL*

MR. CHAIRMAN: I would like this conversation to be blacked out, expunged from the record,

श्री रामेश्वर ठाकुर : सभापति जी, पिछले वर्ष सुखाड़ के दरमियान में यहां सांसदगण प्रधान मंत्रीजी से मिले थे। स्वयं प्रधान मंत्रीजी ने मध्य प्रदेश का ६००० किया श्रीर वहां की स्थिति को महे नजर रखते हुए श्रतिरिक्त 90 करोड़ रुपए की राशि की घोषणा की ग्रौर साथबही-साथ यह भी कहा कि जितना ग्रधिक ग्रनाज श्रापको श्रावश्यकतानसार चाहिए, वह भी दिया जाएगा। तदनुसार वहां पिछले वर्ष के लास्ट क्वार्टर में जनवरी से मार्च के बीच उन्होंने काफी गल्ले उठाए श्रौर काफी राशि का उपयोग ग्रामीण विकास के काम में किया। इस साल उन्होंने 1,84,500 टन की मांग रखी है जिसे हमने स्वीकार किया है क्रौर क्रभी हम समझते हैं सभी राज्यों से मध्यप्रदेश भ्रधिक भ्रनाज ले रहा है स्रोर वहां जवाहर रोजगार योजना का कार्यं शत-प्रतिशत चल रहा है । हमने स्वयं वहां जाकर सभी ग्रधिकारियों से बातचीत की है भ्रौर हमारे कृषि मन्नालय के श्रधिकारियों को जिम्मेदारी खास तीर से अलग-अलग प्रांतों की दी गई है। यह भो जाकर निगरानी कर रहे हैं ध्यीर राज्य के जो ग्रधिकारीगण हैं,..(**व्यवधान**),.,

MR. CHAIRMAN: Please conclude...

SHRI RAMESHWAR

am trying to explain it, Si Officers of the Rural Development Ministry are going to States and districts, and they are seeing the position. Districts have been allotted by the State Governments to specific officers. They go to districts and submit specific reports on how these

funds are utilised and what the difficulties are. Then, we have also asked all the districts to allot blocks to specific officers of the districts and the Block officers to visit the panchayats. Three or four Panchayats are allotted to one officer of the Block. There are about 25 extension officers in the Block. So, we are trying to take effective monitoring.

SHRI RAM JETHMALANI: Sir, Q. No. 157 is inextricably connected with this Question. So, the two may be clubbed together.

SHRI SURESH KALMADI, Sir, already half-an-hour has been spent on this Question

SHRI RAM JETHMALANI; Yes know.

श्रीमती सरला महेश्वरी : माननीय सभापति महोदय, कहते हैं कि पुराने जमाने में जब प्राइन्तिक विपदा श्राती थी तो सामतो और राजाश्रों के महल बना करते थे क्योंकि उन्हें बहुत सस्ते दाम पर मजदूर मिल जाया करते थे श्रीर हमारी यह जो जवाहर रोजगार मोजना है, लगता है कि उसी का कुछ परिष्कृत रूप है। ग्रब सामतों के या राजाओं के महल श्रीर कोठियां तो नहीं बनती, बहरहाल इस जवाहर रोजगार योजना के जरिए ग्रामीण विकास का दावा किया जा रहा है। मैं माननीय मंत्री जी से यह कहना चाहती हं कि इस जवाहर रोजगार योजना के श्रंतर्गत प्रति श्रम दिवस का दो किलो ग्रनाज दिया जाता है और शायद यही इस जवाहर रोजगार योजना की विफलता का कारण है क्योंकि सिर्फ यह योजना वहीं कारगर हो सकती है जहां प्राकृतिक विषदा हो। तो मैं मंत्री महोदय से यह जानना चाहती हूं कि अगर वास्तव में भ्राप जवाहर रोजगार योजना को गांव में स्थाई रूप से गरीबी को दूर करने की योजना से जोड़ना चाहते हैं तो क्या हमारे मंत्री महोदय के पास कोई ऐसी योजना है?

MR. CHAIRMAN: Please conclude

SHRIMATI SARALA MAHESWARI: I am concluding, I have not yet put the question.

MR. CHAIRMAN: Please ask your question.

SHRIMATI SARALA MAHESWARI: Now, I come to the question.

MR. CHAIRMAN: If everybody —— Members, Ministers — makes speeches, what do I do? Please ask your question.

श्रोमतो सरला महेश्वरी : चेयरमैन साहब, मेरा प्रथन बहुत साफ है कि क्या मंद्री महोदय दो किलो ग्रनाज की मात्रा को बढ़ाकर इसको न्यूनतम मंजदूरी के स्तर तक लाना चाहते हैं ग्रौर इसी से जुड़ा हुग्रा सवाल है कि यह जवाहर रोजगार योजना है, यह बहुत वोझिल हो गई है राज्य-सरकारों के लिए क्योंकि इसके साथ योजना विभाग, एफ सी ग्राई, एग्रीकल्चर . . (व्यवधान) . . .

MR. CHAIRMAN: Please ask your question now.

SHRIMATI SARALA MAHESH-WARI; I am explaining why

MR. CHAIRMAN: No, you cannot explain. You please ask your question. Otherwise you sit down.

SHRIMATI SARALA MAHESH-WARI: I will just conclude.

मैं सिफ यह कह रही थी कि यह योजना इतनी बोझिल हुई जा रही है तो इसकी बोझिलता को दूर करने के लिए क्या कोई प्रशासनिक स्तर पर कदम उठाने जा रहे हैं, हमारे मंत्री महोदय?

SHRI MENTAY PADMANABHAM: Kindly refer to Q. No. 157. The question is closely related to the question which is being answered by the Minister.

SHRI SURESH KALMADI: On one question 35 minutes have already been spent.

19

MR. CHAIRMAN: It is connected, but as he said, I cannot take more time on this subject. (Interruptions) you cannot get answers unless you keep quite.

SHRI RAMESHWAR THAKUR: Apart from the Jawahar Rozgar Yojna we have got a number of other programes which have a component of the Rozgar Yojna. We have also Jawahar got accelerated water suply scheme. We have got schemes on the other side also like the Integrated Rural Development Programme, training for women children and like that. So, a number of programmes are going on in the rural Jawahar Rozgar Yojana is one which is more or less mandatory. As I mentioned earlier, it has been going on. It is a great experiment because 5 lakh and 78 thousand villages under this programme are covered. It is being implemented by the village people with the help of the local authorities. I had anticipated Q. No. 157 will come up. So, I have mentioned the implementing agencies..,

MR. CHAIRMAN: Please do not answer Q. No. 157. I am not allowing that.

Merger of Indian Airlines and Air India

*143. SHRIMATI **CHANDRIKA** ABHINANDAN JAIN: Will the Minister of CIVIL AVIATION AND TOUR-ISM be pleased to state:

- (a) whether there is any proposal under Government's consideration for the merger of Indian Airlines and India; and
- (b) if so the details thereof indicating therein the likely date for implementation of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRIMATI SUKH-BANS I(AUR): (a) No such proposal is under consideration of Governmnt at present.

(b) Does not arise.

[RAJYA SABHA]

SHRIMATI CHANDRIKA ABHI-NANDAN JAIN: Mr. Chairman. Sir. the prevailing world trend in the aviation industry is towards mega to meet the international competition, The major players in the a viation dustry like the U.K., France, Germany, all of them have a single carrier system in both the international as well as domostic service routes. It will be deed a step in the right direction have one airline providing both domestic as well as international service routes.

Sir, to my mind, the merger of Vayudoot with Indian Airlines which been incurring heavy losses was a step in the right direction. That was the first stage in restructuring the aviation Now the next stage has to be the merger of Indian Airlines with Air Indja, I would like to know from the hon Minister—the Ministry been taking a lot of initiative in restructuring and streamling the aviation industry-whether any proposal to merge Indian Airlines with Air India is being considered by her Ministry May I know from the Minister whether some effective steps will be taken implement the merger proposal?

SHRIMATI SUKHBANS KAUR: Chairman, Sir, it is correct that certain countries are encouraging the system of having one airline; and from time time views are being expressed and ideas are bing discussed. But at the moment there is no proposal to merge these two airlines.